

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
2nd ADVANCED WORKSHOP ON FORENSIC AUDIT AND VALUATION FOR INSOLVENCY PROFESSIONALS

1st – 2nd November, 2019

Venue: Maya Hotel, SCO 325-328, Himalaya Marg, Sector-35B, Chandigarh- 160022

Day 1 – 1st November, 2019, (Friday)		
Time	Sessions	Resource Person
10:00 - 11:00	Registration & Inauguration	
11:00 – 12:15	Forensic Audit - Legal provisions under IBC and other relevant statutes	Dr. Ashish Makhija, Advocate
12:15 – 12:30	Tea/Coffee	
12:30 – 13:45	Asset tracing, Forensic claims review and monitoring of ongoing operations (with case studies)	Mr. Anil Katia, Insolvency Professional
13:45 – 14:45	Lunch	
14:45 - 16:00	Forensic review of specific transactions (Preferential, Undervalued and Extortionate, Fraudulent or Wrongful Trading) – Identification and reporting (with case studies)	Ms. Aparna Gupta, Director, Deloitte
16:00 - 16:15	Tea/Coffee	
16:15 – 17:30	Due diligence on Eligibility of Resolution Applicants (Section 29A) under CIRP and Bidders under Liquidation (with case studies)	Mr. K.V. Jain, Insolvency Professional
Day 2 – 2nd November, 2019 (Saturday)		
Time	Sessions	Resource Person
10:00 – 11:30	Art of selection of valuer and understanding his valuation report (with case study)	Mr. Praveen Subramanya, Registered Valuer
11:30 – 11:45	Tea/Coffee	
11:45 – 13:15	Right approach and method - key to successful valuation (with case study)	Mr. Archit Grover, Vice President, Duff & Phelps Mr. Ujjwal Ganguly, Registered Valuer
13:15 – 14:15	Lunch	
14:15 - 15:45	Assumptions and special assumptions, Limitations, Disclaimers and Departures (with case study)	Mr. Vamshi Krishna Kanth, Executive Director, CBRE
15:45 - 16:00	Tea/Coffee	
16:00 – 16:30	Valedictory Session	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997/975, email – workshop.ip@ibbi.gov.in